

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 28 of 2016 & IA No. 159, 160, 215 of 2016**

**Appeal No. 235 of 2015 & IA No. 387 of 2015**

**Appeal No. 191 of 2015 & IA No. 331 of 2015 & 156, 157, 158 of 2016**

**Appeal No. 202 of 2015 & IA No. 339 & 442 of 2015**

**Appeal No. 264 of 2015 & IA No. 420, 421 of 2015 & 211, 212, 213, 214 &  
238 of 2016**

**Appeal No. 28 of 2016 & IA No. 159, 160, 215 of 2016**

**Dated: 20<sup>th</sup> January, 2017**

**In the matter of:**

**Lanco Power Ltd. ... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 235 of 2015 & IA No. 387 of 2015**

**In the matter of:**

**D.B. Power Ltd. ... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 191 of 2015 & IA No. 331 of 2015 & 156, 157, 158 of 2016**

**In the matter of:**

**Lanco Power Ltd. ... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 202 of 2015 & IA No. 339 & 442 of 2015**

**In the matter of:**

**Athena Chhattisgarh Power Ltd. ... Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 264 of 2015 & IA No. 420, 421 of 2015 & 211, 212, 213, 214 & 238 of 2016**

**In the matter of:**

**SKS Power Generation (Chhattisgarh) Ltd. ... Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21<sup>st</sup> February, 2017.**

For Court Master

*suman*